COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

IA NO. 308 OF 2017 IN APPEAL No. 2 OF 2015

Dated: 2nd May, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran

Mr. Shubham Arya

Counsel for the Respondent(s) : Mr. Buddy A.Ranganadhan

Mr. Mahesh Agarwal Mr. Nirnay Gupta

Mr. Vikrant Pachnanda for R-2

Mr. Rahul Srivasata Ms. Suparna Srivastava

Mr. S.R.Pandey (Rep.) for GERC

<u>ORDER</u>

IA No. 308 OF 2017 (Appl. for Directions)

List this application along with the main appeal on <u>09.05.2017.</u>

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/kt